IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(IB)-276(ND)/2017

IN THE MATTER OF:

M/s. RCI Industries and Technologies Ltd

.. PETITIONER

Vs.

M/s. C.K. Infrastructure Ltd

.. RESPONDENT

SECTION:

Under Section 7 of IBC Code, 2016

Order delivered on 06.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Saadazzaman, Advocate

For the Respondents

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ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 06.9.2017